NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.71/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Essar Concessions India Ltd.

V/s.

M/s. Register of Co., State of Maharashtra

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 2013.

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S. No. NAME DESIGNATION

SIGNATURE

Prasshauthern

Mr. Vishal Phal Advocare

Mr. Prasshank Berni Advocake
ilb. Bernigen.
Advor Petitioner

ORDER

C.P. No. 71/(252)/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Roe Officer from the Office of the RoC is present.
- 3. Adjourned to **08.11.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 12.10.2017

M.K. Shrawat Member (Judicial)

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